

मिलती है। हमारे यहां हिन्दू धर्म के अनुसार बरने बाब्रों को जलाया जाता है और मुसलमान धर्म के अनुसार गाड़ा जाता है। क्या सरकार इस पर विचार करेगी कि इस देश में जो बरने मरते हैं उन के शवों के लिये ऐसी व्यवस्था की जाय ताकि वे न जलाये जाय और न गाड़े जाय, ताकि उन की अच्छी खासी कीमत मिल सके ?

SHRI KHURSHEED ALAM KHAN:
I am sorry, it is impossible for me to answer this part of the question.

श्री राम बिलास पासवान : मैं मंत्री महोदय से जानना चाहता हूँ . . .

श्री नवल किशोर शर्मा : आप का नर-कंकालों से ज्यादा ताल्लुक है ?

श्री राम बिलास पासवान : मैं उसी बात को पूछ रहा हूँ। सब से ज्यादा कीमती खोपड़ी किस देश की है ?

SHRI KHURSHEED ALAM KHAN:
I have never remained in this business or in this trade. Therefore, I cannot tell.

Opening of duty free shops

*65. **SHRI SHIVENDRA BAHADUR SINGH:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how much income we are getting from our Duty-Free Shops which are under India Tourism Development Corporation; and

(b) whether Government are going to open Duty-Free shops in all the four major cities?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) During the year 1979-80 the India Tourism Development Corporation earned a net profit of Rs. 43.11 lakhs and the total turnover was Rs. 151.38 lakhs.

(b) The India Tourism Development Corporation is already operating Duty Free Shops at Delhi, Bombay, Calcutta, Madras and Trichy Airports.

SHRI SHIVENDRA BAHADUR SINGH: We have about 76089 tourists coming to this country. The total turnover of sales from the duty free shops as stated by the Minister is only Rs. 151.38 lakhs. This comes to even less than Rs. 4 per person who visit duty free shops. I would like to ask whether the Minister has any record of how many transit passengers visit the duty free shop because many sit in the aircraft.

What is difference in the profit and the turn over? There must be some explanation for that difference between the profit and the turnover.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): So far as part (a) of the question is concerned, we will collect information and place that on the Table of the House.

So far as part (b) of the question is concerned, I am not in a position to explain the cause of this difference. Probably it may be because of the question of profitability involved in it. But that I shall try to find out and place the information on the Table of the House.

SHRI SHIVENDRA BAHADUR SINGH: Does the Government of India, like any other developing country, proposes to have duty free shops in the city besides airports. In many countries there are duty free shops for the diplomats and other tourists who come along so that they can buy duty free articles in the cities also. Is the Government aware that they visit the duty free shops? How many people are there to look after them? Very few attend on them.

Therefore, the sales are very low as compared to the number of tourists visiting this country. Does the Government intend to have any duty free shops in the major cities?

SHRI A. P. SHARMA: So far as the present position is concerned, we have started one duty free shop in Ashoka Hotel. We will consider the suggestion of the hon. friend to open such shops in other places.

SHRI SHIVENDRA BAHADUR SINGH: I would like to know the floor area covered by the duty free shops. That should be the criteria in the airport. Is Government thinking of increasing the floor area of the duty free shop?

SHRI A. P. SHARMA: With the construction of the new terminal buildings, we will consider this suggestion.

SHRI R. L. BHATIA: Amritsar area has been put on the international map. The planes are going from Amritsar to Kabul and are coming back from there. Now international cargo will also be routed via Amritsar. May I know from the hon. Minister, will these duty free shops be available at the Amritsar Airport?

SHRI A. P. SHARMA: It is a suggestion for consideration.

SHRI R. L. BHATIA: This is not a suggestion. When are you opening? You have to say, are you opening or not?

Jute produced in Bihar and purchased by JCI

*69. **SHRI D. L. BAITHA:** Will the Minister of COMMERCE be pleased to lay a statement showing:

(a) the quantity of total jute produced in the year 1980-81 in the State of Bihar and purchases made by the Jute Corporation of India;

(b) whether the Jute Corporation of India always complaints of lack of infra-structure, sufficient funds and also space for storing the purchased jute with the result it was not able to mop up even 40 per cent of the produce from the market;

(c) whether Government propose considering the desirability of getting the jute growers' cooperatives organised at Panchayat level and arrange necessary funds for the purchase of organisation, construction of atleast one godown at each Panchayat level and lifting of jute from Panchayat level by the J.C.I. after providing for necessary infra-structure for the purpose; and

(d) whether Government propose ensuring that all the jute mills taken over by Government or managed under the supervision of the Government, have their supply of jute requirement through the J.C.I.?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d). A statement is laid on the Table of the House.

Statement

(a) The estimated production of jute and mesta in 1980-81 in Bihar is 11.49 lakh bales, and the JCI had till 31-1-81, procured 2.52 lakh bales.

(b) Despite the constraints of infra-structure, funds, godown space etc. the Corporation has been consistently increasing its procurement and the current year's procurement (till 31-1-81) of 9.6 lakh bales is the highest achieved so far. In Bihar, till 31-1-81, the Corporation has procured 21 per cent of the total produce of Bihar as against all India procurement level of 12 per cent.

(c) Government's policy is to encourage formation of jute growers' cooperatives for procurement purposes. In this sphere, however, the